- Institution of a National Tourism Award in 2012 in the category "Most Film Promotion Friendly State/UT" to encourage the State Governments and Union Territories to facilitate filming in their region;

- The Ministry of Tourism has formulated guidelines for extending financial support to State Governments/Union Territory Administrations for promotion of Film Tourism. As per these Guidelines, Central Financial Assistance of Rs. 2.00 lakh per film will be given to each of the State Governments/ UT Administrations during each financial year.

'Film Tourism' provides exposure and promotion to the filmed destinations, which thereby brings job creation, investment opportunities, and income generation contributing to the overall economic development of the area.

Inclusion of Bodos in ST (Hills) in Karbi Anglong and Dima Hasao

1218. SHRI BISWAJIT DAIMARY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Ministry is aware that there was a commitment to include Boros (Bodos) in the Scheduled Tribes (Hills) in Karbi Anglong and Dima Hasao Autonomous Council in Bodo Accord (Clause No. 8) signed on 10th February, 2003;

(b) whether the Ministry of Home Affairs communicates the Ministry regarding implementation of Bodo Accord clause No. 8, if so, the reasons for not implementing this Agreement since the last ten years; and

(c) the details of advice to Boros (Bodos) for achieving this status, whether they need to restart their movement against Government so that to they get their rights?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) Yes, Sir. Clause No. 8 of Memorandum of Settlement (MoS) indicates grant of ST status to Bodo Kacharis of Karbi Anglong and N.C. Hills districts only. There is no mention of Dima Hasao Autonomous council in the Bodo Accord.

(c) The Ministry of Home Affairs has informed that action has been taken to implement all clauses of the Memorandum of Settlement (MoS) signed among the Central Government, Government of Assam and Bodo Liberation Tigers (BLT)

on 10.02.2003. As per clause No. 8 of the MoS regarding granting of Scheduled Tribe (ST) (Hills) status to Bodo Kacharis living in Karbi Anglong and N.C. Hills Autonomous Council Area, the said proposal has already been processed as per the prescribed modalities. However, the processing has not concluded.

Funds for welfare of tribal communities in Madhya Pradesh

†1219. DR. VIJAYLAXMI SADHO: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the fund for welfare of Scheduled Tribes has been provided from the Central Budget and other heads in the last four years;

(b) if so, the amount allocated to Madhya Pradesh for welfare of Scheduled Tribes in the last four years;

(c) whether Central Government has ensured that the Central assistance has been utilized in the same head under which it has been allocated or it has been spent by changing the name of schemes or under other heads in the State; and

(d) the steps, Government is planning to take in case the names of these schemes have been changed or the funds have been spent under other heads in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) and (b) Funds are released to State/UT Governments under the schemes/programmes by the Ministry of Tribal Affairs on the basis of funds allocated by Ministry of Finance and Planning Commission in accordance with the guidelines prescribed for the same. Details of funds allocated/ released under various schemes/programmes of the Ministry of Tribal Affairs for socio-economic development of Scheduled Tribes to the Government of Madhya Pradesh during the last four years are given in Statement (*See* below).

(c) and (d) Funds under the schemes/programmes of Ministry of Tribal Affairs are released to the State/UT Governments and Non-Governmental Organisation (NGOs) for implementation of the schemes. The proposal submitted by the State/UT Government under the schemes/programmes of this Ministry are considered by this

†Original notice of the question was received in Hindi.